NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/218/2016

NAME OF THE PETITIONER(S)

: Muneez Rahman

NAME OF THE RESPONDENT(S)

: Glosoft Technologies Pvt Ltd & 3 Others

UNDER SECTION

: 111A

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. JOLLY JOHN

2 P.B. SOMPOTH LOWARD

3. Am. Southwar

4. Roward RASAS EXAPON

Len

PuriAB Nahural Bare Coursel for Passions

ORDER

Shri A M Sridharan, counsel for petitioner present. Shri Rohan Rajasekharan, counsel for R1, R2 & R4, Shri Jolly John, counsel for R3 are present. At request of counsel for R3 the matter is posted alongwith TCP 53/2016. Put up on 25.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)